

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-07/99/5750/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Mahendra Kalita,
District & Sessions Judge,
Udalguri.

Dated Guwahati, the th 9 August, 2022

Sub: **Casual leave.**

Ref:- Your letter No. DJ(U) 5301 dtd 8th August, 2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 10.08.2022 with station leave permission, from the evening of 08.08.2022 till the morning of 11.08.2022**, has been granted. Further, your station leave permission, from the evening of 08.08.2022 till the morning of 16.08.2022, has been cancelled. Further, the Civil Judge cum Asstt. Sessions Judge, Udalguri and in his absence Chief Judicial Magistrate, Udalguri and in her absence, the in charge Chief Judicial Magistrate shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-07/99/5751/A, dated , 09-08-2022

Copy to:

1. ✓ The Project Manager, Gauhati High Court

Sd/-

JT. REGISTRAR (VIGILANCE)